

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
UNILEC ENGINEERS LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	UNILEC ENGINEERS LIMITED
2.	Date of incorporation of corporate debtor	27/12/1993
3.	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4.	Corporate Identity No. of corporate debtor	U74899DL1993PLC056633
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Off: II/114 SADAR BAZAR DELHI CANTT NEW DELHI-110010
6.	Insolvency commencement date in respect of corporate debtor	Order date:-16th May, 2023 (Order received on 22 nd May, 2023)
7.	Estimated date of closure of insolvency resolution process	18 th November, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajneesh Kumar Aggarwal Registration No. IBBI/IPA-001/IP-P00886/2017-2018/11483
9.	Address and e-mail of the interim resolution professional, as registered with the Board.	Address: C-60, 3rd Floor, C-Block Community Centre, Janak Cinema Complex, Janak Puri, New Delhi-110058 Email: ca@arkadvisors.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C-60, 3rd Floor, C-Block Community Centre, Janak Cinema Complex, Janak Puri, New Delhi-110058 Email: ip.unilec@gmail.com
11.	Last date for submission of claims	05 th June, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	a) Relevant Forms and b) Details of authorized representatives are available at:	a) Web link: https://ibbi.gov.in/en/home/downloads Physical Address: C-60, 3rd Floor, C-Block Community Centre, Janak Cinema Complex, Janak Puri, New Delhi-110058. b) Not Applicable.

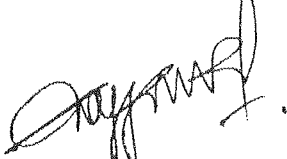
Notice is hereby given that the **National Company Law Tribunal, New Delhi Bench (Court-III)** has ordered the commencement of a corporate insolvency resolution process of the **UNILEC ENGINEER LTD** on 16th May, 2023 (Order received on 22nd May, 2023).


The creditors of **UNILEC ENGINEER LTD** are hereby called upon to submit their claims with proof on or before **05th June, 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA – **Not Applicable.**

Submission of false or misleading proofs of claim shall attract penalties.


Rajneesh Kumar Aggarwal
Interim Resolution Professional
Registration No. IBBI/IPA-001/IP-P00886/2017-2018/11483
Address: C-60, 3rd Floor, C-Block Community Centre,
Janak Cinema Complex, Janak Puri, New Delhi-110058
ca@arkadvisors.in
AFA NO. AA1/11483/02/271123/104928 | Valid Upto: 27-Nov-23



Date: 24th May 2023

Place: New Delhi